

ACT No. III OF 1875.

PASSED BY THE GOVERNOR GENERAL OF INDIA IN COUNCIL.

*(Received the assent of the Governor General on the 2nd
February 1875).*

An Act to correct a clerical error in the Repealing
Act, 1874.

FOR the purpose of correcting a clerical error in Preamble.
Act No. XVI of 1874; It is hereby enacted as
follows:—

1. In the third column of the first Part of the Amendment
schedule to the said Act, opposite to "V of 1874," of Act XVI
for the word "two," the word "one" shall be, and of 1874,
be deemed to have always been, substituted. schedule I,
Part I.

[*Price one anna.*]